

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016

APPEAL NO. 312 OF 2016

APPEAL NO. 298 OF 2016

APPEAL NO. 123 OF 2017

APPEAL NO. 133 OF 2017

APPEAL NO. 134 OF 2017

APPEAL NO. 135 OF 2017

APPEAL NO. 136 OF 2017

APPEAL NO. 145 OF 2017

APPEAL NO. 04 OF 2017

APPEAL NOS. 07, 08, 10, 11, 35 & 324 OF 2017

APPEAL NO. 07 OF 2018

Dated : 26th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of

**APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016**

Damodar Valley Corporation

.... Appellant(s)

Vs.

**West Bengal State Electricity Distribution Co. Ltd.
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Tanya Sareen**

Counsel for the Respondent(s)

**: Mr. Himanshu S.
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4**

APPEAL NOS. 312 OF 2016

APPEAL NO. 298 OF 2016

Damodar Valley Corporation
Vs.
Delhi Transco Ltd. & Ors.

.... **Appellant(s)**
 **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
 Ms. Ranjitha Ramachandran
 Mr. Shubham Arya
 Ms. Anushree Bardhan
 Ms. Tanya Sareen

Counsel for the Respondent(s) : Ms. Anubha Dhulia R-1
 Mr. Rajiv Yadav for R-4

APPEAL NO. 04 OF 2017

Damodar Valley Corporation
Vs.
Delhi Transco Ltd. & Ors.

.... **Appellant(s)**
 **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
 Ms. Ranjitha Ramachandran
 Mr. Shubham Arya
 Ms. Anushree Bardhan
 Ms. Tanya Sareen

Counsel for the Respondent(s) : Ms. Anubha Dhulia R-1

PPEAL NOS. 07, 08, 10, 11, 35 & 324 OF 2017

Damodar Valley Corporation
Vs.
West Bengal State Electricity Distribution
Corporation Ltd. & Ors.

.... **Appellant(s)**
 **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
 Ms. Ranjitha Ramachandran
 Mr. Shubham Arya
 Ms. Anushree Bardhan
 Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Himanshu S.
 Mr. Aabhas Parimal
 Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4

Mr. Mukund P. Unny for KSEB

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson.

.... **Appellant(s)**

Vs.

CERC & Ors

.... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. Rajiv Yadav

Counsel for the Respondent(s)

: Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

Mr. Himanshu S.

Mr. Aabhas Parimal

Mr. Jamnesh Kumar for R-4

APPEAL NO. 133 OF 2017

Damodar Valley Corporation

.... **Appellant(s)**

Vs.

**West Bengal State Electricity Distribution
Corporation Ltd. & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s)

: Mr. Ravin Dubey for R-3

APPEAL NOS. 134 OF 2017

APPEAL NO. 135 OF 2017

APPEAL NO. 136 OF 2017

APPEAL NO. 145 OF 2017

**Damodar Valley Corporation
Vs.
Delhi Transco Ltd. & Ors.**

.... **Appellant(s)**
.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s) : Ms. Anubha Dhulia for R-1

Mr. Raj Bahadur Sharma
Mr. Mohit Mudgal for R-2 & 3

Mr. Ravin Dubey for R-5
(in A.Nos. 134 & 136 of 2017 & for
R-6 in A.No. 135 of 2017)

APPEAL NO. 07 OF 2018

**Damodar Valley Corporation
Vs.
Haryana Power Purchase Centre (Erstwhile
Haryana Power Generation Corpn. Ltd.)& Ors.**

.... **Appellant(s)**
.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

List these matters for hearing on **16.01.2020.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**